

South-South cooperation goes; and specifically about the SAARC conference which took place recently ?

SHRI Z. R. ANSARI : As I have already said, we shall certainly welcome all assistance from all countries which are interested in our Plans. Of course, looking to our own resources and the availability of our own technology i.e. which is indigenously available, regarding whatever technology that is not available, if any country offers it and shows interest, we will certainly welcome it.

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[English]

Revision of pension for Pre-1979 pensioners

*432. **SHRI S. M. GURADDI :** Will the PRIME MINISTER be pleased to state :

(a) whether several pensioners have not yet been given the benefit of the judgement of the Supreme Court revising the pension of pre-1979 pensioners delivered on 17 December, 1982;

(b) whether Government have responded to the plea of the All-India Organisation of pensioners in this regard; and

(c) if so, the reasons for the delay in implementation of the judgement of the Supreme Court ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) :

(a) to (c) Yes, Sir. Some representations have been received against the delay in authorising the revised pension in accordance with the Government of India's orders issued in October, 1983, in implementation of the judgement of the Supreme

Court of December 17, 1982. The pension revising authorities have been facing difficulties in authorising revised pension primarily due to (i) non-availability of old service records and (ii) discrepancies in the information furnished by the pensioners in the affidavits.

Instructions supplementing the existing orders have since been issued suggesting modalities for solving these problems.

Pollution by industrial units in Gujarat

*433. **SHRI RANJIT SINGH GAEKWAD :** Will the PRIME MINISTER be pleased to state :

(a) whether Gujarat State Fertilizers Company Ltd., Indian Petrochemicals Corporation Ltd, Gujarat Refinery and other Chemicals-based industrial units cause tremendous air, water and land pollution in and around Baroda;

(b) whether local residents of surrounding villages have protested against pollution caused by these undertakings; and

(c) if so, the action taken against erring industrial units to enforce provisions of Air and Water Pollution Control Acts ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) A number of chemicals-based industrial Units including Gujarat State Fertilizers Company Limited, Indian Petro-chemicals Corporation Limited and Gujarat Refinery in and around Baroda are causing air, water and land pollution.

(b) Yes, Sir.

(c) The State Government and the State Pollution Control Board have taken corrective steps including legal action against defaulting industries.

Rationalisation of para-military forces

*437. **SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of HOME AFFAIRS be pleased to state :